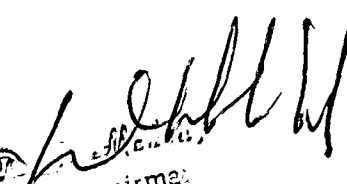


C. A. T. Bench, JAIPUR

Date of Order	Orders
17/11/93	Mr. J-K-Hanshik - Counsel for applicant. The learned counsel for the applicant submitted before the Registrar that this petition has become infructuous, as the relief has already been granted. The O.A. is disposed of accordingly.  (C.P.P. Sharma) / Adm-Member  J.K. Hanshik Counsel Received 18-12-93 E only sent to the comp No 1 on and 8668 Date 9-12-93 